Central Administrative Tribunal Principal Bench, New Delhi.

MA 53/94 DA 2369/93

11th January 1994

Hon'ble Vice Chairman Shri NV Krishnan

Hon'ble Judicial Member Shri BS Hegde

- 1. Shri Yogesh Wadhwa, IRSE presently posted as Secretary to AGM, Northern Railway, New Delhi resident of Panchkuian Road, New Delhi.
- 2. Sh MG Banga
- 3. Shri Sanjeev Lohia
- 4. Shri AK Srivastava
- 5. Shri AK Pandey

(Applicants2 to 5 are C/o Applicant No.1)

....Applicant

By Shri Sandeep Bhalla, Advocate

Versus

- Union of India, Through Secretary, Railway Board, Rail Bhawan, Rafi Marg, New Dahi.
- General Secretary, Indian Railway Promotee Officers's Federation, Room No.268 Rail Bhawan, Rafi Marg, New Delhi.
- 3. Secretary, Union Public Service Commission, Dholpur House, Shahjahan Road, ew Delhi.
- 4. Shri RL Chugh, S.E.N.
 Through General Manager, CentralRailway,
 Baroda House, New Delhi.
- Shri GK Pathak, XEN
 Thhough General Manager, Central Railway,
 V.T. Railway Station, Bombay.

By Shri PS Mahendru with Shri PH Ramachandani, Advocates ... Respondent

ORDER (Oral)

Hon'ble Vice Chairman Shri NV Krishnan

The applicants have filed an MA 53/94 seeking permission to withdraw this OA. In the circumstances mentioned in the MA the MA is allowed. Permission is granted to withdraw the OA with an opportunity to the applicants to file original application in the Tribunal which has jurisdiction in the matter. The OA is dismissed as withdrawn. No costs.

(BS Hegde)
Member(J)

(NV Krishnan) Vice Chairman